

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION NO. 78

Dated Guwahati, the 27th September, 2021

In partial modification of this Registry's Notification No. 43 dated 27.05.2021, Hon'ble the Chief Justice has been pleased to re-constitute "Committee for Designation of Senior Advocates' for the State of Assam" in the following manner:

Name of Committee	Name of Hon'ble Judges/ Members	Secretary
Committee for Designation of Senior Advocates' for the State of Assam	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice M. R. Pathak 4. Shri Devajit Saikia, Advocate General, Assam 5. Smti. Millie Hazarika, Senior Advocate	Registrar General & Registrar-cum-Principal Secretary to Hon'ble the Chief Justice

By Order,

sd/-

REGISTRAR GENERAL

Memo No. HC. III -23/2019/ 4940 /G, Dated Guwahati, the 27th September, 2021

Copy to:-

1. Shri Devajit Saikia, Senior Advocate and Advocate General, Assam.
2. Smti. Millie Hazarika, Senior Advocate, Gauhati High Court, Guwahati.
3. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
5. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court (Old Block), Guwahati.
9. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
10. The Joint Registrar _____, Gauhati High Court, Guwahati.
11. The Deputy Registrar _____, Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
15. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Court Officer I & II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati.
20. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL